Declaration of Assets and Liabilities

Year-2022-23

I, Dr. Vishal Kumar Sharma, Sonyo Service and presently working years, belonging to Bihar Veterinary Service and presently working to Hon'ble Whip, Rulling Party, Bihar Vidhan Sabha (Sri Ram Ratan Singh) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name (Dr.Seemu)	Dependant-1 Saanvi Sharma	Dependant-2 Name Aadya Sharma	Dependant-3 Etc. Name	
(i)	Cash	Deposits in 4 LAKH 2.5 LAKH Sanks, Financial Institutions And Non- Banking DEPOSIT- Janking DEPOSIT- Janking JAKH		NIL	NIL	-NIL	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies			26000	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- 50,000	MUTUAL FUNDS- 50,000	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF- 3 LAKH LIC- 1,14,000	PPF- 5 LAKH LIC- 47,000	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	1 Motorcycle Hero Honda	1 Car 1 Scooty	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 100gm Diamond Ring	Gold- 450gm Silver- 1000gm	Gold- 10gm	Gold-10gm	NIL	
(vii)	Other assets, such as values of claims / interests	FRIDGE LAPTOP	AC	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Vustal Sharma

Dependant here means a person substantially dependent on the income of the employee.

<u>Details of Immovable asset</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name NIL	
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	S Bigha Vill- Amhara, Bihta,Patna Market Value-5 Crore	NIL	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value 3300 sq. Feet Plot at Krishi Nagar, P.O- Ashiana Market Value- 1.25 crore NIL NIL Outlines NIL Out		NIL	NIL	NIL	NIL	
(iii)			NIL NIL		NIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Residential House at Krishi Nagar, Patna		NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on22.2.2022	
(a)	(i) Loans from Banks	NIL	NIL	
100	(ii) Loans from financial institutions	Housing Loan of Rs. 20,17,500/- from LICHFL	Rs. 20,01,778	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL NIL	NIL NIL	

Vuchal Sharma

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- CLAPS6768Q Rs. 70,310/- 2022-23	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

Place: Patna

Date: 04,02.2023

GPF/CPF/PRAN No.	:-	110163645/32								
Gender (M/F)	:-	M								
Date of Birth	:-	3	0	0	1	1	9	8	3	(DD/MM/YYYY)
Class/Group	:-	B (A/B/C)								
Cadre	!-	Bihar Veterinary Service								
		(Full Name e.g. B.A.SBihar Administrative Ser B.S.S Bihar Secretariat Service etc.)							ve Service	96
Home District	1-	PAT	NA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: Dr. Vishal Kumar Sharma Designation: P.S TO Hon'ble WHIP ,Rulling Party,

Bihar Vidhan Sabha, Patna

Department : Parliamentary Affairs Department Parent Department: ANIMAL & FISHERIES RESOURCES DEPT

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